कृषि मंत्रालय में उर्वरक विभाग में राज्य मंत्री (श्री आर० प्रभु) : (क) रन्थम्भोर टाइगर सैंक्चुयरी पर प्रतिकूल प्रभाव पड़ने की सम्भावना से सवाई माधोपुर जिले के देवपुरा गांव के स्थल को उपयुक्त नहीं समझा गया अतः इसी जिले में चौथ-का-बारवारा में एक और स्थल का चयन किया गया। इस स्थल को भी अभी पर्यावरण की दृष्टि से स्वीकृति प्रदान नहीं की गई है। इसकी उपयुक्तता की जांच करने के लिए एक समिति का गठन किया गया है।

(ख) और (ग) फिलहाल परियोजना स्थल को किसी अन्य जिले या राज्य में बदलने का कोई प्रस्ताव नहीं है।

भीषण अकाल के लिये राजस्थान को विशेष सहायता

2213. **डा० अबरार अहमद खान :** क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार राजस्थान में भीषण अकाल के आगामी दो महीनों में लोगों के लिए पीने के पानी, अनाज तथा जानवरों के लिए चारे की जरूरतों को पूरा करने के वास्ते उस राज्य को कोई विशेष सहायता प्रदान करने का विचार रखती है, यदि हां, तो तत्संबंधी ब्यौरा क्या है ; और

(ख) यदि नहीं, तो उसके क्या कारण हैं ?

कृषि मंत्रालय में कृषि और सहकारिता विभाग में राज्य मंत्री (श्री श्याम लाल यादव) : (क) अतिरिक्त सहायता के लिए राज्य सरकार के अनुरोध पर विचार किया जा रहा है।

(ख) प्रश्न नहीं उठता।

Allotment of esential commodities to States

2214. SHRI M. A. BABY: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) the quantity of rice, sugar and kerosene oil demanded by each State Government as monthly quota during the last one year and the first three months of 1988;

(b) the extent to which the Centre could meet the demands of the States during the above period; and

(c) the reasons for- the shortage; if any?

THE DEPUTY MINISTER IN THE ' MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI D. L. BAITHA): (a) to (c) Allocation of various essential commodities to the States | UTs are decided from time to time taking; into account the availability of stocks in the Central Pool, relative demands of varioug States || UTs, market availability, past lifting and other relevant factors Allocations of these commodities are supplementary in nature and are not intended to meet the entire demand of the States)UTs. Additional allotments are also made to the States/ UTs from time to time.

The position in regard to demand and allocation of rice, sugar and kerosene oil to different States / UTs ls indicated below:

(1) Rice: A statement showing month-wise demand and allotment of rice to each State/UT from Jan.' 87 to March 1988 is at Annexure. (See apendix CXLVI, Annexure No. 82).

(2) Sugar; Monthly levy quota of sugar is allotted to States/UTs on the basis of a uniform norms of 425 grams per capita availability and not on the basis of demands 'received from them. In adition, festival quota has also been allotted during September and October, 1987. A statement showing the State-wise monthly levy sugar quota and festival allotment of levy sugar is at Annexura. (See Appnedix CXLVI. Annexure No. 83).

(3)Kerosene; The requirements of kerosene of various States/UTs are assessed by allowing a suitable growth rate oyer the allocations made during the corresponding period of the previous year. The growth rate allowed fo'r the winter